

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 2925
TO BE ANSWERED ON 6TH AUGUST, 2015

SEAFARERS IDENTITY DOCUMENT

2925. SHRI J. J. T. NATTERJEE:
DR. P. VENUGOPAL:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government has approved the ratification of the International Labour Organisation convention of Seafarers Identity Documents (SID);
- (b) if so, the details and present status thereof; and
- (c) the time-frame set for implementation thereof along with the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

- (a)&(b): Yes, Madam. Government has approved on 10.06.2015 the ratification of International Labour Organisation (ILO) Convention No. 185 on the Seafarers Identity Document (SID).
- (c) The Ministry of External Affairs has been requested to arrange for the instrument of ratification and to duly obtain the signature of President of India on the instrument. Thereafter, the formal ratification of this Convention shall be communicated to the Director General of International Labour Office for registration. This Convention shall come into force after six months from the date on which its ratification has been registered.
